GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 79

ANSWERED ON 22/07/2024

STATUS OF PRADHAN MANTRI AWAS YOJANA (U) IN PUNJAB

79. SHRI SANT BALBIR SINGH

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) when was the number of houses to be constructed under the Pradhan Mantri Awas Yojana scheme reviewed by Government, the details thereof;
- (b) whether the amount of funding given by Government has been reviewed again due to the increase in the rate of inflation, increase in the rates of materials used for building houses, if so, the details thereof and if not, the reasons therefor; and
- (c) during the last five years, under this scheme, how much grant was released to the State Governments for building selected houses in States of the country including Punjab?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI TOKHAN SAHU)

(a) to (c): 'Land' and 'Colonisation' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana − Urban (PMAY-U) since June 25, 2015 to provide pucca house in urban areas across the country. PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses under the scheme. This Ministry is sanctioning the proposals based on the Detailed Project Reports (DPRs) along with project cost prepared by the implementing agencies of States/UTs. Government of India is providing its fixed share as Central Assistance of ₹1.0 lakh under In-Situ Slum Redevelopment (ISSR), ₹1.5 lakh for Affordable Housing in Partnership (AHP) and Beneficiary Led Individual Construction or Enhancement (BLC) verticals of PMAY-U. Under Credit Linked Subsidy Scheme (CLSS) vertical of PMAY-U, an interest subsidy up to ₹2.67 lakh per house was provided for beneficiaries of Economically Weaker Sections (EWS)/ Low Income Group (LIG) and Middle Income Group (MIG) category. The remaining cost of the house as per DPR is shared by States/UTs/Urban Local Bodies (ULBs)/Beneficiaries.

State/UT-wise details of Central Assistance released to State/UT Governments including Punjab during last five years under PMAY-U is at Annexure. The scheme period which was earlier upto 31.03.2022, has since been extended up to 31.12.2024, except CLSS vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

State/UT-wise details of Central Assistance released to State/UT Governments including Punjab during last five years under PMAY-U

S. No.		Name of the State/ UT	Central Assistance Released During last five years (FY 2019-2024) (₹ in crore)
1	States	Andhra Pradesh	15,811.18
2		Bihar	1,643.55
3		Chhattisgarh	2,289.29
4		Goa	-
5		Gujarat	2,295.43
6		Haryana	260.54
7		Himachal Pradesh	88.24
8		Jharkhand	1,332.55
9		Karnataka	2,310.03
10		Kerala	705.44
11		Madhya Pradesh	6,185.51
12		Maharashtra	3,406.99
13		Odisha	1,402.80
14		Punjab	530.97
15		Rajasthan	998.73
16		Tamil Nadu	4,584.57
17		Telangana	485.00
18		Uttar Pradesh	16,951.30
19		Uttarakhand	288.96
20		West Bengal	3,360.74
Sub-total (States)			,
21	North East States	Arunachal Pradesh	71.09
22		Assam	1,525.15
23		Manipur	298.51
24		Meghalaya	34.85
25		Mizoram	271.11
26		Nagaland	241.18
27		Sikkim	-
28		Tripura	563.72
Sub-total (N.E. States)			
29	Union Territories	A&N Island	2.14
30		Chandigarh	-
31		D&NH and D&D	3.37
32		Delhi	-
33		J&K	330.76
34		Ladakh	6.29
35		Lakshadweep	-
36		Puducherry	121.21
Sub-total (UTs)			463.77
Grand Total			68,401.20